

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 18-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate
ORDER				
1.	Commercial Suit	100310/2020	M/s.A.R.Constructions Vs 1.Vijayalakshmi Siddharam Adap 2.Sadanand Siddharam Adap 3.Pushplata Rajendra Mantena	Vinod L. Desai
2.	Commercial Suit	100363/2020	Canara Bank Vs M/s. Jai Bhagwan Travels	Fatima Lakdawala Kadri
3.	Commercial Suit	100337/2020	Canara Bank Vs M/s. Laxmi Travels	Fatima Lakdawala Kadri
4.	Commercial Suit	100215/2020	Kores (India) Ltd Vs 1. Arnav Internatinal PTE Ltd 2. Mr. Anil Sharma 3.Subha Sri Co.Ltd.	Legasis Partners
5.	Commercial Suit	100364/2020	Canara Bank Vs M/s. Shree Car Rental through Proprietor Mr. Sidhesh S. Modsingh	Fatima Lakdawala Kadri

JUDGMENT				
6.	Commercial Suit	100250/2020	Canara Bank Vs Mr. Mohd. Kaleem Shaikh	AKS Legal consultants
7.	Commercial Suit	100097/2019	Bank of India Vs Mrs. Mohanpriya A.	Som Sinha and Associates
EX-PARTE JUDGMENT				
8.	Commercial Suit	100319/2020	Canara Bank Vs Mrs. Suman Ramavtar Saini	M/s. Sanjeev Kanchan and Co
ARGUMENTS				
9.	Commercial Suit	100192/2019	Shri Vyankatesh Yallappa Kunchikorve Vs Shri Sandeep Rajaram Jadhav	Shri Balbheem S. Patil
10.	NOTICE OF MOTION	101233/2020	Mr. Kunal Jiwrajka (Com. St. 3786 of 20) Vs Union Bnak of India	Ms. Megha S. Gupta
11.	Commercial Suit	100291/2020	IDBI Bank Ltd Vs 1.M/s. Sai Laxmi Tours and Travels 2.Mr.Vijay Pawar 3.Mr.Dhondiram Waghmare	Mr. A. W. Barve

SERVICE				
12	NOTICE OF MOTION	101225/2020	Rajinder Singh Gill (SC Suit St. No. 3767/2020) Vs Charanjit Singh Gill and Ors.	Ashok M. Saraogi
NM ORDERS				
13	Commercial Suit	100002/2019	M/s. Chetan Traders Vs M/s. KS Group	Mr. Hardik J. Desai
14	NOTICE OF MOTION	101383/2019	M/s. Chetan Traders Vs M/s. K.S. Group	Mr. Hardik J. Desai
15	NOTICE OF MOTION	104864/2019	M/s. Chetan Traders Vs M/s. K.S. Group	Mr. Hardik J. Desai
C/S ORDER				
16	Commercial Suit	100328/2020	Canara Bank Vs Mr. Rakesh Suresh Chaudhary	M/s. Sanjeev Kanchan and Co.
17.	Commercial Suit	100235/19	Life Insurance Corporation of India Vs Iqbal Dalla	The Law Point

REPLY

18.	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
19.	Commercial Suit	100450/2020	Mr. Kunal Jiwaraajka Vs Yes Bank Ltd	Priyanka Dubey
20.	Kaccha Comm. St. No.	79/2020		
21.	Stamp. No.	3855/2020		
22.	Stamp. No.	3856/2020		
23.	Stamp. No.	3857/2020		
24.	Stamp. No.	3858/2020		
25.	Stamp. No.	3859/2020		
26.	Stamp. No.	3860/2020		
27	Stamp. No.	3863/2020		